# HARYANA VIDHAN SABHA

# SUBJECT COMMITTEE ON SOCIAL JUSTICE & EMPOWERMENT, WOMEN & CHILD DEVELOPMENT AND WELFARE OF SCHEDULED CASTES & BACKWARD CLASSES

(2013-2014)

(FIRST REPORT)

**REPORT** 



ON

The activities of the Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes Departments



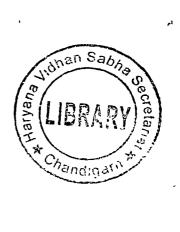
(Presented to the House on 4th March, 2014)

HARYANA VIDHAN SABHA SECRETARIAT CHANDIGARH 2014

# TABLE OF CONTENTS

Sr No	Contents	Page No.
1	Composition of the Committee	(111)
2	Introduction	(v)
3	Report	1
4	Scope & Functions of the Committee	2
5	Activity note of the Women and Child Development Department, Haryana	3 – 13
6	Activity note of the Welfare of Scheduled Castes & Backward Classes Department, Haryana	15 – 23

\*\*\*\*\*\*\*



# COMPOSITION OF THE SUBJECT COMMITTEE ON SOCIAL JUSTICE & EMPOWERMENT, WOMEN & CHILD DEVELOPMENT AND WELFARE OF SCHEDULED CASTES & BACKWARD CLASSES

(2013-2014)

#### **CHAIRPERSON**

Shri Devender Kumar Bansal

#### **MEMBERS**

- 2. Shri Balbir Pal Shah
- 3 Shri Ashok Kumar Arora
- 4 Smt Shakuntla Khatak
- 5 Shri Dharam Singh
- 6 Shri Naresh Selwal
- 7 Shri Krishan Lal Kamboj
- 8 Smt Saroj Mor
- \*9 , Shri Ghanshyam Dass

#### SPECIAL INVITEE

- \*\*10 Shri Ram Pal Majra
- \*\*\*11 Shri Mamu Ram

#### **SECRETARIAT**

- 1 Shri Sumit Kumar, Secretary
- 2 Shri Yashvir Singh, Accounts Officer
- (\* Resigned w e f 3rd October, 2013)
- (\*\* Nominated by Hon'ble Speaker on 8th May, 2013)
- (\*\*\* Nominated by Hon'ble Speaker on 9th May, 2013)

#### INTRODUCTION

- I, Devender Kumar Bansal, Chairperson of the Subject Committee on Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes having been authorized by the Committee in this behalf, present this First Report of the Committee on the activities of Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes Departments.
- The Committee examined the general working of Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes Departments
- The Committee considered and approved this report at their sitting held on 19th February, 2014
- A brief record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat
- 5. The Committee would like to express their thanks to the Government Officers and other representatives of various departments who appeared for oral evidence before the Committee for the cooperation in giving information to the Committee.
- The Committee is also thankful to the Secretary and other officers and officials of Haryana Vidhan Sabha Secretariat for their whole hearted cooperation and assistance given by them to the Committee

Chandigarh
The 19th February, 2014

(Devender Kumar Bansal)
CHAIRPERSON

#### REPORT

The Committee on Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes for the year 2013-2014 consisting of Nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 2nd May, 2013 under Rule 278 (1) of the Rules of Procedure & Conduct of Business in the House. Shri Devender Kumar Bansal, MLA was nominated as Chairperson of the Committee by the Hon'ble Speaker. Two Special Invitees were also nominated by the Hon'ble Speaker to serve on the Committee.

The Committee held 78 sittings during the year 2013-2014 (till finalization of the Report)

### SCOPE & FUNCTIONS OF THE COMMITTEE

The Committee on Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes was constituted first time on 2nd May, 2013 under Rule 278 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and there are three following departments which comes under this Committee:-

- 1 Social Justice & Empowerment
- 2 Women & Child Development
- 3 Welfare of Scheduled Castes & Backward Classes

The functions of this Committee shall be —

- To scrutinize the demands for grants,
- To examine the working of these departments and to suggest measures for improvement in administration and in different programmes/ schemes/ projects,
- 3 To examine legislation,
- To advise Government on a question of policy or legislation on which Government may consult a Committee,
- 5 To discuss generally and formulate views on
  - a) State's Five Year Plan Programmes relating to these departments and their implementation,
  - b) Reports of Public Undertakings under these departments,
  - c) Reports of any statutory or other body, including any Commission of Inquiry, which are laid before the House relating to these departments, and
  - d) Annual Performance Reports of these departments

The Subject Committee shall not examine or investigate matters of day-to-day administration

The Committee discussed its scope and functions in detail The Committee desired the departments to send the details of various Schemes, projects & programmes being undertaken by their departments.

The Women and Child Development department sent a note on its activities which is as under .—

### 1. Coverage of all Slums under ICDS

Integrated Child Development Services Scheme is being implemented in 148 ICDS projects including 21 urban projects with the network of 25962 Anganwadi Centers including 512 Mini Anganwadi Centers. Under this scheme all the slum areas is being covered

# 2. Village Level Committee

The State Government has constituted Village Level Committee which has also been declared as a Sub-Committee of the Gram Panchayat under Section 22 of Gram Panchayat Act, 1994 for the development of women and children in order to, ensure greater participation and ownership of village community leading to improvement in service delivery At present 6033 Village Level Committees are functioning The function of these committees are as under.—

- The Committee will oversee village level implementation of all programmes relating to development of women and children and will receive feed back from beneficiaries under various programmes.
- It will maintain 'Child Tracking' record in every village in the Anganwadi Centres in order to monitor every child's birth survival, nutrition, health education and protection etc.
- The Committee would act as a catalyst in taking forward new initiatives such as supply of food items to Anganwadis through women Self Help Groups, mobilization of mothers to keep watch over quality of food and other services etc
- It will, in addition, deal with social issues pertaining to women such as domestic violence, dowry, female foeticide, early marriage etc

# 3. Status of Compensation to the victim of AWCs of Village Kaul of Kaithal District.

(i) As per Report of District Programme Officer, Kaithal one girl child was died and three children were injured on dated 24.07.2011 as the roof of the Anganwadi Centre of village Kaul collapsed The compensation of Rs.l 00 lac to the family of victim and Rs. 10,000 per family to the injured children were given by the District Administration through, Haryana Red Cross Society

Keeping in view the above tragedy instruction were given to the all District Programme Officers to ensure the safety of all the buildings in which AWCs are being run by the department

# 4. Status of Food supplied in AWCs.

(1) The priority of the State Government is to improve the nutritional status among children by providing quality Supplementary Nutrition to the ICDS beneficiaries. The State Government has brought about massive changes with regard to the implementation of Supplementary Nutrition Programme under ICDS. The State

Govt. is providing SNP containing an average nutritive value as per the norms prescribed 1 e. in the case of women & adolescent girls 600 calories and 18-20 gm protein, in case of children 500 calories and 12-15 gm protein and in case of severely mal-nourished children 800 calories and 20-25 gm. protein @ Rs. 5/- per mother, adolescent girls, Rs 4/- per child and Rs 6/- per mal-nourished child These rates will be revised under Strengthening & Restructuring of ICDS Scheme 1e Rs.6/- per child per day for children, Rs 7 per day per pregnant & nursing mother/adolescent girl and Rs.9 per child per day for severely malnourished children. Supplementary nutrition is being provided to 11.00 lac children between 6 months to 6 years of age and 3 26 lac pregnant and nursing mothers along with other services. Procurement of food grains under Supplementary Nutrition Programme has been made by Govt of India under Wheat Based Nutrition Programmes (WBNP) at subsidized rates These food grains are being supplied to the Anganwadi Centres through CONFED and HAFED Two meals are being provided to the children in the age group of 3 to 6 years in the form of Morning Snack and Regular Hot Cooked Meal. Take Home Ration (THR) is being provided to Children below 3 years, Pregnant Women and Nursing Mothers The following instructions have been given to all the DPOs -

- a) To provide nutritive food to the beneficiaries with required ingredients and protein & calories value (Annexure 'DI')
- b) Quality and quantity of food served in the AWCs to be ensured
- c) Food supplied in the AWCs to be tested by the lab for ensuring quality
- d) The matter regarding provision of milk to the beneficiaries of the AWCs is under consideration under Strengthening and Restructuring of ICDS Scheme
- e) Food grains supplied under Supplementary Nutrition Programme in the AWCs is stored in the Storage Bin for ensuring the safety of the food Storage bin has been supplied in all the AWCs
- t) Cooking and Serving Utensils have been supplied in the AWCs for cooking of SN in hygienic conditions and for proper distribution of SNP to the beneficiaries

# 5. Infrastructure and facilities in AWCs.

1) Yearwise detail of construction of building of AWCs from the year 2005-06 and list of newly constructed/under construction AWCs is supplied to the Committee

# ii) Drinking Water

Drinking water is available in almost all AWCs, however AWCs equipped with piped drinking water is available in 12874 of total functioning 25397 AWCs i.e. 51 % Joint Action Plan by PHE Department and WCD Department at district level has been prepared for providing this facility in the 6900 AWCs upto 30 06 2013 Remaining 5623 AWCs will be facilitated with Drinking water supply by 31.03 2014 so that the beneficiaries of the ICDS get safe drinking water

### iii) Toilet Facility

A present 56 % AWCs are facilated with toilets. It is worth mentioning here, that A WCs constructed by the department have provision of toilet in the lay-out plan. At present 14235 AWCs are facilitated with toilet facility against 25397 functioning A WCs Besides, Joint Action Plan by Development & Panchayat Department and WCD Department at district level has been prepared for providing this facility in the 5699 AWCs upto 30.06 2013 under Nirmal Bharat Abhiyan of Total Sanitation Campaign. Remaining 5463 A WCs will be facilitated with Drinking water supply by 31.03 2014

### (iv) Kitchen Facility

In view of Supreme Court directions to provide adequate space for cooking, storage facilities AWC lay-out Plan was got modified by making some additions/alterations by Chief Architect Haryana in January 2010 with the provision of cooking space, storing space for ration, water through, khurra, water tap and water supply and all AWCs are being constructed as per modified lay-out plan Besides, funds @ Rs 20,000/- per AWC were also released for earlier constructed 1996 AWCs to provide such facilities. So far funds for the construction of 3915 AWCs has been released by the department and all these AWCs have kitchen facility.

### v) Fan & Electricity

At present there are 5478 AWCs having fans and 3328 AWCs are having electricity meters/connections. Funds of Rs 31470 lacs were released for providing water & electricity connections in already constructed 3147 A WCs @ Rs. 10,000/- per AWC This information is exclusive of Panchkula and Mewat districts as report is still awaited from them

#### 6. Disposal of cases of Juvenile by J. J. Boards

As per information received from the districts the total number of pending cases at the end of 30/06/2013 are 3525and the number of cases pending for the last four months are 737 Registrar General, Punjab and Haryana High Court, Chandigarh requested to issue directions to the concerned courts in Haryana to ensure to dispose of an inquiry in respect of a juvenile in conflict with law within the requisite four months and reduce the pendency of the cases

#### 7. Detail of Orphans Homes and CCl's along with name

For care, protection, treatment, development and rehabilitation of the children in need of care and protection, there are 101 Child Care Institutions in Haryana State run by Govt, Semi Govt and Private Organizations

- (a) CCIs run by Govt. and Semi Govt —
  State has 3 Govt. run and 6 Semi Govt. Children/ Shelter Homes
- (b) Children Homes/Child Care Institutions run by Private Persons/Organization —
   87 private CCIs are functional in the State of Haryana. These Homes are spread across the state in all the 21 districts and covering 5701 children

'Annexure DI'

#### . From

The Director General, Women & Child Development Deptt, Haryana, Panchkula

To

All District Programme Officers, Women & Child Development, in the State

No. 50333-53/CD-II/WCD/2013

Panchkula, dated the 11-2-2013

Subject · Introduction of new recipes under Supplementary Nutrition Programme.

\*\*\*\*\*

In continuation of this department's letter No 2120-39/CD-II/WCD/2010 dated 9-7-2010 on the subject cited above

Due to hike in prices of food commodities the following revised recipes are hereby introduced under Supplementary Nutrition Programme of ICDS scheme with immediate effect —

- 1. Panjiri (for children in the age group of 6 months to 18 months)
- 2. Poshtik Panjiri with milk for severely mal-nourished children
- 3. Mater (As morning snack for 3 to 6 years children)
- 4. Nutritious Mixture (-do-)
- 5 Stuffed Parantha. (As hot cook meal)
- 6 Puri with allu sabzi (-do-)
- 7 Sweet Rice/Khichari (-do-)
- 8 Meetha Dalia (-do-)
- 9 Gulgule/Sevian (-do-)

Stuffed Prantha, Puri with allu sabzi, Sweet rice, Khichri, Meetha Dalia and Gulgule/Sevaian will also be served as Take Home Ration (THR) for mothers, adolescent girls and children below 3 years.

All the recipes are formulated on the basis of 100gm wheat flour/rice to be given to each beneficiary per day. In addition, Re. 1/- per day per beneficiary will be paid to

the SHGs and transport charges would be extra Composition, Nutritive value and cost of each recipe are as under —

# CHILDREN IN THE AGE GROUP OF 6 MONTHS TO 18 MONTHS

## Panjiri

Name of Ingredients	Quantity(g)	Protein	Calorie	Estimated Cost (in Rs.)
Wheat flour	100	12.1	341.0	0 45
Ghee	15	_	135	1.35
Sugar	35	_	140	1.12
Total	150	12.1	616	2.92

Note · Mothers may be advised that Panjiri may be given in the semi-solid form by mixing in hot water/milk as per liking of the Child.

# FOR SEVERELY MAL NOURISHED CHILDREN

#### Poshtik Panjiri

Name of Ingredients	Quantity (g)	Protein (g)	Calorie	Estimated Cost (in Rs.)
Wheat flour	100	12.10	341.0	0.45
Basen	20	4.16	74 40	0 68
Peanut	15	3.93	85 50	0.83
Ghee	15	-	135	1 35
Sugar	50	-	200	1 60
Total	200	20.19	835.9	4.91

Note Mothers may be advised that Panjiri may be given in the semi-solid form by mixing in hot water/milk as per liking of the Child.

### CHILDREN IN THE AGE GROUP OF 18 MONTHS TO 3 YEARS

### Bharwa Parantha

Name of Item	Quantity (g)	Protein (g)	Calorie	Estimated Cost (in Rs.)
Wheat	100	12.1	341	0 45
Ghee	20	-	180	1 80
Seasonal vegetable	60	-	35	0 60
Spices	-	-	-	0 10
Total	180	12.1	556	2.95

# Aloo Poori

Name of Item	Quantity(g)	Protein	Calorie	Estimated Cost per beneficiary
Wheat	100	12 1	341	0 45
Ghee	25	-	225	2 25
Aloo	50	-	43	0 50
Spices	-	-	-	0 10
Total	175	12.1	609	3.30

# Meetha Chawal

Total	165	15.44	611.4	2.84
Gur/Sugar	45	<u> </u>	180	1 44
Soya-Chura	20	8,64	86 4	0 80
Rice	100	6.8	345	0 60
Name of Ingredients	Quantity(g)	Protein	Calorie	Estimated Cost (in Rs)

# Meetha Dalia

Name of Ingredients	Quantity(g)	Protein (g)	Calorie (kcal)	Estimated Cost (in Rs)
Broken Wheat/Dalia	100	12.1	341	0 45
Sugar/Gui	45	-	180	1 44
Total	145	12.1	521	1.89

# Khichari

Name of Ingredients	Quantity(g)	Protein (g)	Calorie (Kcal)	Estimated Cost (in Rs)
Rice	100	6.8	345.0	0 60
Channa Dal	35	7.28	130 2	1 33
Oıl	5	-	45 0	0 45
Salt	To taste	-	_	0 10
Total	140	14.08	520.2	2.48

# Gulgule/Sevaian

Name of Ingredients	Quantity(g)	Protein (g)	Calorie (Kcal)	Estimated Cost (in Rs.)
Wheat flour	100	12.1	341	0.45
Oıl	15	-	135	1 35
Sugar	40	-	160	1 28
Total	155	12.1	636	3.08

# CHILDREN IN THE AGE GROUP OF 3-6 YEARS.

Following recipes may be given as Morning Snacks:—

# Channa Murmura and Mungfali Mixture

Name of Item	Quantity (g)	Protein (g)	Calorie	Estimated Cost per beneficiary (in Rs)
Roasted Channa	10	2 25	36 9	0 45
Murmura	10	0 75	32.5	0 40
Mungfalı	5	1 31	28 5	0.27
Total	25	4.31	97.9	1.12

### Matar

Name of Ingredients	Quantity (gm)	Protein (gm)	Calorie (kcal)	Estimated Cost (in Rs.)
Wheat flour	30	3 63	102 3	0 14
Oıl	10	-	90 0	0 90
Slat	To taste	-	-	0 05
Total	40	3.63	192.3	1.09

Following recipes will be given as Hot Cooked Meal -

# Bharva Parantha

Name of Item	Quantity (g)	Protein(g)	Calorie	Estimated Cost per beneficiary (in Rs)
Wheat	70	8 47	238 70	0 32
Ghee	10	-	90 0	0.90
Seasonal Vegetable	40	0 64	38 80	0 40
Spices	-	-	-	0 10
Total	120	9.11	367.5	1.72

# Aloo Poori

Name of Item	Quantity (g)	Protein (g)	Calorie	Estimated Cost per beneficiary (in Rs)	
Wheat	70	8 47	238 7	0 32	
Ghee	15	-	135	1 35	
Aloo	40	0 64	38 80	0 40	
Salt/Ajwain	-	-	-	0 10	
Total	125	9.11	412.5	2.17	

# Meetha Chawal

Name of Ingredients	Quantity (g)	Protein (g)	Calorie	Estimated Cost (in Rs)
Rice	70	4 76	241.50	0 42
Soya-Chura	10	4 32	43 2	0 40
Sugar	35	-	140	1 12
Total	115	9.08	424.7	1.94

# Khichari

Name of Ingredients	Quantity (g)	Protein(g)	Calorie	Estimated Cost (in Rs)
Rice	70	4.76	241 5	0 42
Channa Dal	20	4 16	74 4	0 76
Oil	3 5	-	31 5	0 31
Salt	To taste			0 07
Total	93.5	8.92	347.4	1.94

# Meetha Dalia

Name of Ingredients	Quantity (g)	Protein(g)	Calorie	Estimated Cost (in Rs)
Broken Wheat/Dalia	70	8.47	238.7	0 32
Sugar/Gur	30		120 0	0 96
Total	100	8.47	358.7	1.28

# Gulgule/Sevaian

Name of Ingredients	Quantity (g)	Protein (g)	Calorie (Kcal)	Estimated Cost (in Rs)
Wheat flour	70	8 47	238.7	0.32
Oil	10	-	90.0	0 90
Sugar	30	-	120 0	0 96
Total	110	8.47	448.7	2.18

Note For pre-school children two meals will be provided as morning snack and hot meals. Chana – murmura mixture and Matar will be provided on alternate days as morning snack whereas parantha, puri-aloo, sweet-rice, Khichri, Meetha Dalia and Gulgule/Sevian will be provided as hot cooked meal.

FOR PREGNANT & LACTATING WOMEN AND ADOLESCENT GIRLS.

#### **Parantha**

Name of Item	Quantity (g)	Protein(g)	Calorie	Estimated Cost per beneficiary (in Rs)
Wheat	100	12.10	341.0	0 45
Basen	30	6 24	111.6	1 02
Ghee	20	-	180 0	1 80
Seasonal vegetable	60	-	35 0	0.60
Spices	As per taste	-	-	0 10
Total	210	18.34	667.6	3.97

### Aloo Poori

Name of Item	Quantity (g)	Protein (g)	Calorie	Estimated
				Cost per
				beneficiary
	!			(ın Rs)
Wheat	100	12 10	341 0	0.45
Basen	30	6 24	111.6	1 02
Ghee	25	<u>-</u>	225 0	2 25
Aloo	60	-	35 0	0 60
Spices	As per taste	-	-	0 10
Total	215	18.34	712.6	4.42

# Meetha Chawal

Name of Ingredients	Quantity (g)	Protein (g)	Calorie	Estimated Cost (in Rs)
Rice	100	68	345	0 60
Sugar	45	-	180	1 44
Soya Choora	30	12 96	129 6	1 20
Total	175	19.76	654.6	3.24

# Meetha Dalia

Name of Ingredients	Quantity (g)	Protein(g)	Calorie (Kcal)	Estimated Cost (in Rs.)
Broken Wheat/Dalia	100	12 1	341	0 45
Soya Chura	20	8.64	86 4	0 80
Sugar/Gur	45	-	180	1 44
Total	165	20.74	607.4	2.69

# Khichari

Name of Ingredients	Quantity (g)	Protein (g)	Calorie (Kcal)	Estimated Cost (in Rs)
Rice	100	6.8	345 0	0 60
Channa Dal	35	7 28	130 2	1 33
Soyawadı	10	4 32	43 2	0 40
Oil	5	-	45.0	0 45
Salt	To taste	-	-	0 10
Total	150	18.4	563.4	2.88

# Gulgule/Sevaian

Name of Ingredients	Quantity (g)	Protein(g)	Calorie (Kcal)	Estimated Cost (in Rs)
Wheat flour	100	12 10	341 0	0 45
Soya flour	15	6.48	64 8	0 60
Oıl	15	-	135	1.35
Sugar	45	-	180	1 44
Total	175	18.58	720.8	3.84

### Distribution of SNP will be as under :-

Sr No	Days	6 to 18 months children	Severely Malnourished Children	18 months to 3 years Children	3 years to 6 years children	Pregnant & Nursing Mothers and AG Girls
1	Monday	Panjiri	Poshtik Panjiri	Meetha Dalia	Poshtik Mixture and Meetha Dalia	Meetha Dalia
2	Tuesday	-do-	-do-	Alloo Poori	Mattar and Alloo Poort	Alloo Poori
3	Wednesday	-do-	-do-	Sweet Rice	Mattar and Sweet Rice	Sweet Rice
4	Thursday	-do-	-do-	Gulgule	Mattar and Gulgule	Gulgule
5	Friday	-do-	-do-	Parantha Stuffed with seasonal vegetable	Postik Mixture and Parantha Stuffed with seasonal vegetable	Parantha Stuffed with seasonal vegetable
6	Saturday	-do-	-do-	Khichri	Postik Mixture and Khichri	Khichri

Note: If required the above mentioned schedule can be changed but with the permission of concerned Programme Officer only.

You are directed to ensure to implement the above revised recipes with immediate effect and send a compliance report to the Directorate

Joint Director,
for Director Genral, Women & Child Development Deptt.,
Haryana, Panchkula

Endst. No 50354/CD-II/WCD/2013, Panchkula,

dated the 11-2-2013

A copy of the above is forwarded to the Joint Secretary, Govt. of India, Ministry of Women and Child Development, Shashtri Bhawan, New Delhi-1 for information and necessary action.

Joint Director,
for Director Genral, Women & Child Development Deptt.,
Haryana, Panchkula

The Committee held discussion with the representatives of the Women & Child Development department in various meetings regarding different Schemes, projects & programmes being undertaken by their department for the welfare of the Women and Children in the State and acquainted themselves with their activities

The Committee discussed the manner of Food items being supplied in Anganwari Centers in the State The Committee directed the department to provide nutritive food with required ingredients and protein & calories value as per new recipes under Supplementary Nutrition Programme to the Children in Anganwari Centers and the instructions issued by the department in this regard may be followed strictly

The Committee further desired that record of checkings/supervision conducted by the department i.e. the number of checkings, by whom these were conducted and outcome thereof may be sent to the Committee

# The Welfare of Scheduled Castes and Backward Classes department sent a note on its activities which is as under:—

Social development has been ranked higher on the priority list of Government programmes since independence Social, economic and educational development of the Scheduled Castes has been given special focus by the Government of Haryana in the series of development Major activities and achievements of the Department for welfare and capacity building of Scheduled Castes, Backward Classes and Weaker Sections are as under —

#### SOCIAL DEVELOPMENT

# Indira Gandhi Priyadarshini Viwah Shagun Yojna

To honor the girl child and to ensure that she is not a burden to the parents, it is befitting that the girls from relatively poor (BPL) Scheduled Castes families and daughters of widows are married gracefully. For this purpose, under the "Indira Gandhi Priyadarshini Viwash Shagun Yojna" a grant of Rs 31,000 is given to persons belonging to Scheduled/Denotified Tribes/Tapriwas Jatis (and also widows of all the sections of society living below poverty line and Rs 11,000 is given to the persons of other sections of the society living below the poverty line. It is now proposed to extend the scope of this scheme to cover girls from all families whose land holding is less than 2.5 acres or having income of less than Rs 1.00 lac per annum. A grant of Rs 10,000/will be given to girls from these families at the time of their marriage. The progress under this scheme is as under.—

Year	Expenditure (Rs In lacs)	No of Beneficiaries
2005-06	1526.05	15289
2006-07	2226 03	19523
2007-08	2216 91	19239
2008-09	1968 98	16907
2009-10	3131 79	26499
2010-11	3318 38	17285
2011-12	3842 31	15108
2012-13	8195 88	32676
Total	26426.33	162526

## Dr. B.R. Ambedkar Aawas Yojan

The name of the scheme has been changed from Housing Grant Scheme for Scheduled Castes and Denotified Tribes to Dr B.R. Ambedkar Aawas Yojana vide FD letter No 1/32/2011-5FG-II/1453 dated 19-10-2012. In order to solve the housing problem of Scheduled Castes and Denotified Tribes/Tapriwas Jatis Housing scheme for Scheduled Castes and Denotified Tribes" is being implemented by this department. In

the year 2006, amount was enhanced from Rs 10,000 to Rs. 50,000 and a provision of Rs 10,000 was also made for repair of the house. The progress under this scheme is as under —

Year	Expenditure (Rs In lacs)	No of Beneficiaries
2005-06	134 20	1342
2006-07	556 41	1798
2007-08	1382.70	3743
2008-09	810 00	2428
2009-10	3036 80	7868
2010-11	1997.20	4664
2011-12	2262.70	5136
2012-13	2203.40	4664
Total	12383.41	31643

# **Incentive for Inter-Caste Marriages**

In order to promote communal harmony inter caste marriages are encouraged Under the scheme both the spouse should be citizen of India and one of the spouses should be Scheduled Caste and he/she should be a permanent resident of Haryana State Government enhanced the incentive from Rs 25,000/- to Rs 50000/- in the year 2006 The progress under this scheme is as under —

Year	Expenditure (Rs In lacs)	No of Couples
2005-06	10 50	42
2006-07	10.50	42
2007-08	60 50	121
2008-09	47.00	94
2009-10	56 50	113
2010-11	86.50	173
2011-12	111 00	222
2012-13	105 50	211
Total	488.00	1018

# **Encouragement award to Panchayats**

To provide incentive to the Panchayats for their outstanding work in the field of development of Scheduled Castes. The village panchayat should have freed from

untouchability as reflected from the behaviour of the inhabitants. Any other immginative/development work of significance done for the welfare of Scheduled Castes specially in the field of education of girls, enforcement of minimum wages, organising landless labourers and Scheduled Castes for ascertain of their rights etc. by the village panchayat. The amount of encouragement award was increased from Rs 5,000/- to Rs. 50,000/- in the year 2006. The progress under this scheme is as under —

Year	Expenditure (Rs. In lacs)	No of Panchayats
2007-08	29 50	59
2008-09	17.50	35
2009-10	25 50	51
2010-11	48 00	96
2011-12	70 00	140
2012-13	40.50	81
Total	231.00	462

# Monetary Relief to the Victim of Atrocities

For the implementation of Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, financial assistance is provided to the members belonging to the scheduled castes in case of atrocities. To compensate the victims, a relief has been enhanced from the range of Rs. 15,000 to 2.00 lacs to 40,000 to Rs. 5 00 lacs we f 23-12-11 which is being given for various damages like loss of property, grievous hurt, muder, rape and temporary & permanent incapacitation. The detail is as under —

Year	Expenditure (Rs In lacs)	No of VICTIMS
2005-06	152 60	132
2006-07	43 63	326
2007-08	21 66	70
2008-09	29 25	95
2009-10	27 88	128
2010-11	80 25	171
2011-12	66 44	204
2012-13	193.27	212
Total	614 98	1338

# Financial Assistance to Institutions/Societies belonging to Scheduled Castes/Backward Class:—

This scheme was started from 1-4-2010 to provide financial assistance to the institutions/societies of Scheduled Castes and Backward Classes to enable them to construct/complete/repair/renovate building which can be used for community/social or educational purposes. The progress under this scheme is as under —

Year	Expenditure (Rs In lacs)	No of Institutions/Socities
2010-11	30 00	32
2011-12	50.00	45
2012-13	50.00	28
Total	130.00	105

#### EDUCATIONAL DEVELOPMENT

### Dr. Ambedkar Medhavi Chhattar Yojna

To encourage the meritorious Scheduled Castes and Backward Classes students Dr. Ambedkar Medhavi Chhattar Yojna was launched in the year 2005-06 for giving scholarship to the students of 11th to 12th classes. This scheme was amended in the year 2009-10 as Dr Ambedkar Sanshodhit Medhavi Chhattar Yojna whereby the scope of this scheme was extended to cover students upto post-graduate classes. Under this scheme, scholarships ranging from Rs 4000 to Rs 12,000 p.a is given in 9th, 11th and 1st year of graduation and Post-graduation Classes. This scheme is also available for BCs students of 10th class on basis of percentage as follows—

Classes	Schedule	ed Castes	Backward	Classes-A	Backward	Classes-B
	Urban	Rural	Urban	Rural	Urban	Rural
Matric	75	70	80	75	90	85
10+2	75	70	Scholarship is provided only 10 <sup>th</sup> class		) <sup>th</sup> class	
Graduation	65	60	1			

The progress under this scheme is as under :--

Year	Expenditure (Rs In lacs)	No of Students
2005-06	149 50	1495
2006-07	410 90	4109
2007-08	915 40	9154
2008-09	1233.90	12339
2009-10	984 24	10855

Total	7968.28	91995
2012-13	1799.70	22138
2011-12	1541.72	19175
2010-11	932 92	12730

# Annusuchit Jati Chhattra Uchch Shiksha Protsahan Yojna

In order to motivate the parents of SC girls to arrest heavy drop-out after passing 10+2 examination and to reduce adverse female ratio, a scheme namely "Annusuchit Jati Chhattra Ucch Shiksha Protsahan Yojna" was launched in the year 2009-10. Under this scheme, scholarships ranging between Rs 5000 to Rs 14000 p.a is given to SC girl students studying in Science, Commerce and professional streams. The progress under this scheme is as under —

Year	Expenditure (Rs In lacs)	No of Students
2009-10	24 21	306
2010-11	13.37	165
2011-12	6.51	74
2012-13	2 86	32
Total	46.95	577

### Post Matric Scholarship Scheme for SC students

Scheduled Caste students studying in Post-Matric classes are awarded scholarship under the Government of India's Post Matric Scholarship Scheme ranging from Rs 230/- to Rs 1200/- p m The students are also re-imbursed compulsory non refundable fees. Under this scheme, the limit of annual income of the parents/guardians is Rs 200 lac. The progress under this scheme is as under —

Year	Expenditure (Rs. In lacs)	No of ** Students
2005-06	813 73	17350
2006-07	977 97	18648
2007-08	1256.45	24512
2008-09	1569.58	26620
2009-10	. 3647 25	30995
2010-11	8642 07	61339
2011-12	12120 63	67012
2012-13	14571 03	75387
Total	43598.71	321863

# Post Matric Scholarship Scheme for BC students.

Other Backward Classes students studying in Post Matric Classes are awarded scholarship under the Government of India's Post matric Scholarship scheme ranging from Rs 160/- to Rs 750/- p m. In the scheme also, there is a provision for reimbursement of compulsory non refundable fees but the Government of India is not providing adequate funds Therefore, only maintenance allowance is being given though demand for full amount has been made to Government of India Under this scheme, the limit of annual income of the parents/guardian of the students is Rs 100 lac The progress under this scheme is as under :—

Year	Expenditure (Rs In lacs)	No of Students
2007-08	182 02	8894
2008-09	438 35	28705
2009-10	492 78	35766
2010-11	405 97	30120
2011-12	844 48	53854
2012-13	1215 13	50129
Total	3578.73	207468

# Babu Jagjivan Ram Chhattrawas Yojna

Government of India provides 100% central assistance both for fresh construction and expansion of existing hostel upto 100 inmates for girls belonging to case of Government Castes studying in different classes ın Scheduled organization/Universities and 90% in case of NGOs, where the remaining 10% funds are to be borne by the NGOs The cost of construction of hostel is calculated on the basis of Public Works Department rates Central assistance on 50.50 share basis is provided for expansion of existing hostel for SC boys students to the State Government and the Central and State Universities In case of NGOs, the assistance is provided to the extent of 90% (45% Central share, 45% State share and remaining 10% is borne by the NGO) of the estimated cost, only for expansion of their existing hostels. In these hostels, scheduled caste students are provided free residential and furniture facilities For the year 2012-13, the amount is not yet to released by the Govt. of India under this scheme. The progress under this scheme is as under -

Year	Expenditure (Rs In lacs)	No of Hostels
2005-06	162.00	5
2006-07	88.04	7
2007-08	61 82	4
2008-09	187 50	1

Year	Expenditure (Rs In lacs)	No. of Hostels
2009-10	190 56	2
2010-11	544 99	3
2011-12	0	0
2012-13	0	0
Total	1234.91	22

#### ECONOMIC DEVELOPMENT

## Tailoring Training to Scheduled Caste Widows/Destitute Women/girls

Under this scheme, Scheduled Castes & Backward Classes widows/destitute women/girls are provided one year training wherein Rs 100/- per month as stipend and raw material of Rs 150/- per month is provided. A new sewing machine is also given free of cost to each trainee after the completion of course. The progress under this scheme is as under .—

Year	Expenditure (Rs In lacs)	No of Trainees
2005-06	28 39	1740
2006-07	29 50	1740
2007-08	30.60	1740
2008-09	5 71	1720
2009-10	102.98	2100
2010-11	67.78	2075
2011-12	41.24	2075
2012-13	169.00	2000
Total .	475.20	15190

# Financial Assistance for Higher Competitive entrance examinations to SC/BC candidates through private institutions.

This scheme has been modified w.e f. 1-6-2009 Under the amended scheme, a committee headed by the Secretary, Welfare of Scheduled Castes & Backward Classes has been constituted which will determine the duration of coaching and quantum of Fee for different examinations keeping in view the market rates. Under the scheme, the financial assistance up to Rs 10,000/- is given The income ceiling under the scheme has been enhanced from Rs 1 00 lac p.a to Rs. 2.50 lacs p.a The progress under this scheme is as under:—

Year	Expenditure (Rs In lacs)	No of Aspirants
2005-06	011	03
2006-07	0 30	09
2007-08	1 96	23
2008-09	18.50	268
2009-10	5 20	76
2010-11	70 00	3576
2011-12	420 25	8167
2012-13	32 05	880
Total	548.37	10000

# Creation of Employment Generation Opportunities by setting up Employment Oriented Institutes/Training Programmes

A scheme namely "Creation of Employment Generation Opportunities by setting up Employment Oriented Institutes/Training Programmes" was started in the year 2009-10 with a motive to provide employment opportunities to Scheduled Castes beneficiaries. Under this scheme, Scheduled Castes persons whose family income does not exceed Rs. 2.50 lacs p.a. are provided short term training for different trades like driving, paramedical, automobiles, food processing, Air-Hostess etc. During the training, stipend is also given to the trainees. The progress under this scheme is as under—

Year	Expenditure (Rs In lacs)	No. of Trainees
2008-09	400 00	0
2009-10	500 00	5000
2010-11	100.00	1236
2011-12	0 00	1320
2012-13	100.00	1100
Total	1050.00	8656

# Up-gradation of the typing and Data Entry skill of the SC/BC unemployed youth through Computer Training

A scheme namely "Up gradation of the Typing and Data Entry Skill of the SC/BC unemployed Youth through computer" was started in the year 2009-10 for the and having annual family income of less then Rs. 1.50 lacs p a are provided free one year training in Data Entry in six Pre-Examination Training Centres being run by the

department During the training, stipend of Rs. 250/- p m is also provided. The progress under this scheme is as under :—

Year	Expenditure (Rs. In lacs)	No. of Trainees
2008-09	39.49	
2009-10	47 02	180
2010-11	46 45	180
2011-12	47.56	225
2012-13	43.87	180
Total	224.39	765

The Committee held discussion with the representatives of the Welfare of Scheduled Castes & Backward Classes department in various meetings regarding different Schemes, projects & programmes being undertaken by their department for the Welfare of Scheduled Castes & Backward Classes peoples in the State and acquainted themselves with their activities

The Committee discussed with the Principal Secretary to Govt of Haryana, Welfare of Scheduled Castes & Backward Classes Department regarding problems faced by Scheduled Castes & Backward Classes peoples to avail various schemes implemented by the Department and directed to simplify the process of giving various benefits to them without much difficulty

#### OLD AGE PENSION AND BPL CARDS ETC.

The Committee orally examined Principal Secretary to Govt of Haryana, Social Justice & Empowerment Department and representative of Welfare of Scheduled Castes & Backward Classes Department on the issue of old age pension, BPL cards etc. After detailed discussion, the Committee further desired that the proceedings for invaliding the BPL Cards and other benefits like pension etc. if there is any, be stopped and the further proceedings of registration of FIR against those BPL Cards holder and pension beneficiaries may be stopped, may be the beneficiaries are wrong or right as it involves thousands of BPL beneficiaries and pension beneficiaries

The Committee also observed that the registration of the cases as well as action which is to be taken against the old age pensioners whose age is under dispute be stayed till further orders. Similarly, regarding BPL Card Holders who are under dispute of preparing/getting wrong BPL Cards their names may not be struck off from the BPL Cards Holder List and no case should be registered against them till further order. The detail regarding the facts of the BPL Cards on the basis of which BPL Cards were prepared have been called by the Committee from the concerned department. The motive of the Government is to help the poor persons they may be old age pensioners and BPL Card Holders irrespective of the fact they are getting the benefit by putting wrong facts.

The Committee has received the above mentioned details. The Committee on the basis of these details discussed the matter with the Director General, Rural Development Department & Joint Director, Welfare of Scheduled Castes & Backward Classes. Department alongwith Deputy Commissioners of Ambala, Karnal and Panchkula Districts regarding deleting the names of persons for BPL benefits in the above mentioned Districts.

After discussion with the officers the Committee observed that these are very poor persons living in miserable conditions. Therefore, no action against these persons may be taken and except those persons who are having agriculture land or otherwise well off in the society action must be taken by the department and the Committee may also be informed after taking the action in this regard.

The Committee orally examined Principal Secretary, Social Justice & Empowerment Department and Health Department regarding criteria/method adopted for verifying the age of a person for the purpose of getting old age pension. The Committee directed the department not to make any recovery from the persons who got their pension by error of age.



#### ORGANIZATION OF CAMPS

The Committee also discussed with the Director General, Welfare of Scheduled Castes & Backward Classes Department regarding implementation of various schemes. The Committee observed that there are so many schemes for the benefits for the welfare of the Scheduled Castes in the State. As per the information got by the Committee, this amount is not utilized for the beneficiaries because of the reason that the schemes which are already run by the Haryana Government are not brought in their knowledge. These persons are not aware of the benefits given by the Haryana Government while so many schemes have been started for their welfare. The Committee desired the department to organize the camps in different districts to aware the people of the BPL card holders and other persons concerned with these schemes regarding the schemes for their benefits run by the Haryana Government. These camps may be organized within a period of one month and thereafter also as per the requirement and as per the availability of the funds.

The action in this regard may be intimated to the Committee at the earliest

\*\*\*\*\*\*

52023-H V S -H G P, Chd

### ©2014

Published under the authority of the Haryana Vidhan Sabha and Printed by the Controller, Printing & Stationery, Haryana, Chandigarh